

(32)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 605/90

Date of Order: 4-9-92.

Between:

K. Ramakrishniah

.. Applicant

and

1. The Union of India, rep. by the Secretary to Govt. Dept. of Posts, New Delhi.
2. The Chief Post Master General, Hyderabad.
3. The Post Master General, Hyderabad Region, Hyderabad.
4. The Superintendent of Post Offices, Wanaparthy Division, Wanaparthy.

.. Respondents.

For the Applicant: Mr. K. S. R. Anjaneyulu, Advocate

For the Respondents: Mr. V. Rajeswar Rao, Advocate for Mr. N. V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER (ADMN)

AND

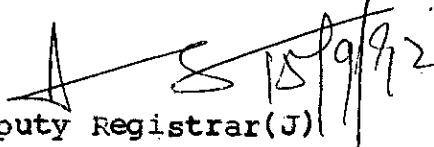
THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

The Tribunal made the following Order:-

(Order passed by Hon'ble Sri R. Balasubramanian, Member (Admn) )

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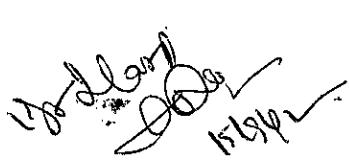
Sri K. S. R. Anjaneyulu, counsel for the applicant and Sri V. Rajeswar Rao, on behalf of Sri N. V. Ramana, learned counsel for the Respondents are present and heard. Sri Anjaneyulu, counsel for the applicant has addressed a letter to the Registrar, CAT, Hyderabad on 2-9-1992 stating that the prayer made in the Original Application has already been met. Under these circumstances we dismiss the O.A. as not pressed. No costs.

  
Deputy Registrar (J)

To

1. The Secretary to Govt., Union of India, Dept. of Posts, New Delhi.
2. The Chief Post Master General, Hyderabad.
3. The Post Master General, Hyderabad Region, Hyderabad.
4. The Superintendent of Post offices, Wanaparthy Division, Wanaparthy.
5. One copy to Mr. K. S. R. Anjaneyulu, Advocate, CAT. Hyd.
6. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
7. One sparecopy.

pvm.

  
15/9/92

*Records*  
TYPED BY COMPARED BY  
CHECKED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 4 - 9 - 1992

ORDER / JUDGMENT

R.A. / C.A. / M.A. No.

in

O.A. No. 605 / 90

T.A. No.

(W.P. No.)

Admitted and interim directions  
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.

*15/9/92*

pvm.